

(20)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/586/(IB)/2017
NAME OF THE PETITIONER(S) : NATIONAL SKILL DEVELOPMENT CORPORATION
NAME OF THE RESPONDENT(S) : EVERONN SKILL DEVELOPMENT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M/S. Dheeraj Mani
Corporate Legal Partners

Respondent
Rethinam Shree
Vijay Kumar, Adv.

f. Sappirya
For M/S. Dheeraj Mani
For Corporate
Legal Partners

ORDER

Counsel for petitioner present. Counsel for respondent present. Representative of the Office of Official Liquidator present. Counsel for respondent prayed time for obtaining the status regarding the appointment of Official Liquidator in this matter and subsequent stay passed by the Hon'ble High Court of Madras in CP 275/2013. Time extended at request of both the counsel. Put up on 14.11.2017 at 10.30 A.M.

— Sd —
K Anantha Padmanabha Swamy
Member (Judicial)

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